

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No.CPC 108 of 1998  
(OA.955 of 1996)

Present : Hon'ble Mr.D.Purkayastha, Judicial Member

Hon'ble Mr.G.S.Maingi, Administrative Member

KIRTAN MAHATO & ANR

-VS-

V.K. SAHAY (S.E.RLY.)

For the applicant(s) : Ms. B. Ghosal, counsel

For the alleged Contemners : Mr. S. Chowdhury, counsel

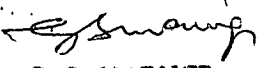
Heard on : 17.8.2000


Order on : 17.8.2000

ORDER

D.Purkayastha, J.M.:-

Ms. B. Ghosal, ld. counsel appearing on behalf of the applicants submits that her clients do not want to press this contempt application. Accordingly, contempt application is disposed of for being not pressed. Mr. S. Chowdhury, ld. counsel appears on behalf of the alleged contemners.

  
G.S. MAINGI  
MEMBER (A)

  
D. PURKAYASTHA  
MEMBER (J)

a.m.